

- (x) Air India have advised their flight crew to inform the ATC (Air Traffic Control) whenever they notice concentration of birds in and around the airports so that ACT in turn can alert the Bird Control Squads to do the needful.

(b) This is engaging the serious attention of Government.

उद्योगपतियों और किसानों को दिये गए ऋण को बट्टे खाते डालना

1055. श्री रामविलास पासवान : क्या वित्त मन्त्री यह बताने की कृपा करेंगे कि :

(क) गत पांच वर्षों के दौरान वर्ष-वार किन किन बड़े उद्योग पतियों को कितना कितना ऋण बट्टे खाते डाला गया ; और

(ख) गत पांच वर्षों के दौरान में वर्ष-वार सरकार द्वारा किसानों को कुल कितनी राशि के ऋण बट्टे खाते डाले गए ?

वित्त मंत्रालय में उप मंत्री (श्री जनार्दन पुजारी) : (क) भारतीय औद्योगिक वित्त निगम भारतीय औद्योगिक ऋण तथा निवेश निगम, भारतीय औद्योगिक पुनर्निर्माण निगम और भारतीय साधारण बीमा निगम नामक वित्तीय संस्थाओं ने, बड़े उद्योगपतियों को संबितरित कोई ऋण, पिछले पांच वर्षों के दौरान, बट्टे खाते नहीं डाला है ।

(ख) इस संबंध में सूचना एकत्र की जा रही है और सभा पटल पर रख दी जाएगी ।

Benefits to Ex-Servicemen under the Ex-Servicemen Rules, 1979.

1056. SHRI SURAJ BHAN :

SHRI ATAL BIHARI VAJ-PAYEE : Will the Minister of DEFENCE be pleased to state :

(a) the benefits given to Ex-Servicemen under the Rules 1979 ;

(b) the progress in actual implementation of benefits being given to Ex-Servicemen in each State and Union Territory ; and

(c) the steps taken with regard to States, where implementation is not satisfactory ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : (a) to (c) There are no Rules called "The Ex-Servicemen Rules, 1979". However, the Central Government and the State Governments have granted various benefits/concessions to ex-servicemen by way of reservation of vacancies and in self-employment ventures. There is a Kendria Sainik Board to monitor these benefits through its annual meetings which are presided over by the Raksha Mantri. Representatives of the States and Union Territories participate in these meetings as members. There is the Directorate 'General Resettlement as the Apex body at the Central level, which is in constant touch with the State Governments to watch and accelerate the pace of implementation of the decisions taken at the meetings of the Kendriya Sainik Board.

Profit/Loss of Each Unit of I.T.D.C.

1057. SHRI SURAJ BHAN :

SHRI ATAL BIHARI VAJPAYEE : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the profit and loss position of each unit of India Tourism Development Corporation in each of the last three years and in the current year ;

(b) how does it compare with similar units in the private sector ; and

(c) the steps being taken to improve their performance ?